

ITEM NO.23

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (C) No. 643/2015

ALL INDIA JUDGES ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([ONLY CONNECTED MATTERS ARE LISTED UNDER THIS
ITEM.]LEARNED ATTORNEY GENERAL FOR
INDIA AND SHRI K. PARAMESHWAR, ADVOCATE AS AMICUS CURIAE.

IA No. 70316/2020 - APPLICATION FOR PERMISSION
 IA No. 96520/2020 - APPLICATION FOR PERMISSION
 IA No. 66487/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 68481/2020 - CLARIFICATION/DIRECTION
 IA No. 100172/2020 - CLARIFICATION/DIRECTION
 IA No. 88733/2020 - CLARIFICATION/DIRECTION
 IA No. 70323/2020 - CLARIFICATION/DIRECTION
 IA No. 50728/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 66488/2021 - EXEMPTION FROM FILING O.T.
 IA No. 1375/2021 - EXTENSION OF TIME
 IA No. 50727/2020 - EXTENSION OF TIME
 IA No. 70318/2020 - INTERVENTION APPLICATION
 IA No. 125439/2018 - INTERVENTION APPLICATION
 IA No. 68480/2020 - INTERVENTION APPLICATION
 IA No. 100166/2020 - INTERVENTION APPLICATION
 IA No. 87335/2020 - INTERVENTION APPLICATION
 IA No. 165066/2019 - INTERVENTION/IMPLEADMENT
 IA No. 18284/2020 - INTERVENTION/IMPLEADMENT
 IA No. 109809/2021 - INTERVENTION/IMPLEADMENT
 IA No. 169826/2019 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 869/2021 (X)W.P.(C) No. 993/2017 (X)

(FOR impleading party ON IA 136171/2019
 IA No. 136171/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 548/2018 (X)W.P.(C) No. 911/2018 (X)

(FOR ADMISSION IA No. 18577/2020 - ADDITION / DELETION /
 MODIFICATION PARTIES, IA No. 107836/2018 - APPROPRIATE
 ORDERS/DIRECTIONS and IA No. 107837/2018 - EXEMPTION FROM FILING
 O.T.)

Mr. K.M. Nataraj, ASG
Mohd. Akhil, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. Rajan Kr. Chourasia, Adv.
Ms. Neela Kedar Gokhale, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Anmol Chandan, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Sarad Kr. Singhanian, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Sanjay Parikh, Sr. Adv.
Mr. N.K. Mody, Sr. Adv.
Mr. Prabuddha Singh Gour, Adv.
Ms. Karishma Maria, Adv.
Mr. Satwik Parikh, Adv.
Ms. Aparna Bhat, AOR

Mr. S.R. Singh, Sr. Adv.
Mr. Rakesh Dwivedi, Sr. Adv.
Mr. Anurag Tomar, Adv.
Mr. Mangal Prasad, Adv.
Mr. Ajay Yadav, Adv.
Mr. Sushant Kumar, Adv.
Mr. Prateek Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Naresh Bakshi, Adv.
Ms. Prtibha Dutta, Adv.
Mr. Yogesh Tiwari, Adv.
Mr. Vikram Bais, Adv.
Mr. Tushar Bakshi, AOR

Mr. K.M. Natraj, Ld. ASG
Mr. Akhil, Adv.
Mr. Swarupama Chaturvedi, Adv.
Mr. Rajan Kr. Chourasia, Adv.
Ms. Neela Kedar Gokhale, Adv.
Mr. Mukesh Kumar Maroria, AOR

Mr. B. V. Balaram Das, AOR

Mr. Divyakant Lahoti, AOR
Mr. Shashank Garg, Adv.
Mr. Parikshit Ahuja, Adv.
Ms. Vindhya Mehra, Adv.
Mr. Madhur Jhavar, Adv.
Mr. Nishtha Jain, Adv.

Mr. K.N. Balgopal, Sr. Adv.
Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar singh, Adv.
Ms. Nitya Nambiar, Adv.
Mr. Vitso Rio, Adv.
Mr. Ishaan Sharma, Adv.
Ms. Chubalemla Chang, Adv.

Mrs. Anil Katiyar, AOR

Mr. Abhimanyu Tewari, AOR
Ms. Elisa Bar, Adv.

Mr. K.M. Natraj, Ld. ASG
Mr. Arijit Prasad, Sr. Adv.
Ms. V. Mohana, Sr. Adv.
Mr. Gargi Khanna, Adv.
Mr. Anmol Chandan, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. TSS Sabarish, Adv.
Ms. Neela, Adv.
Mr. S. Singhanian, Adv.
Mr. Raj Bahadur Yadav, AOR

Mr. Sudhanshu S. Choudhari, AOR

Mr. P. I. Jose, AOR
Mr. Prashant K. Shrama, Adv.
Mr. Jenis Francis, Adv.
Mr. James P. thomas, Adv.
Mr. Alok Prasad, Adv.
Mr. anupam Mishra, Adv.

Mr. Anandh Kannan N., AOR

Ms. Diksha Rai, AOR
Ms. Ragini Pandey, Adv.

Mr. Shridhar Y. Chitale, Adv.
Ms. Sujata Kurdukar, AOR

Mr. Pratap Venugopal, AOR

Mr. Samar Vijay Singh, AOR
Ms. Amrita Verma, Adv.

Mr. Gaurav Agrawal, AOR

Ms. Kavita Jha, AOR

Mr. D. K. Devesh, AOR

Mr. Apoorv Kurup, AOR

Mr. Ratan Kumar Choudhuri, AOR

Ms. Mukti Chaudhry, AOR

M/S. Dr. R.r. Deshpande And Associates, AOR

Mr. Barun Kumar Sinha, Adv.

Mr. Kumar Anurag, Adv.

Ms. Pallavi Langar, AOR

Mr. Sandeep Sudhakar Deshmukh, AOR

Mr. Naresh K. Sharma, AOR

Ms. Deepanwita Priyanka, AOR

Mr. G. Prakash, AOR

Mr. Ashutosh Dubey, AOR

Mr. Malak Manish Bhatt, AOR

Ms. Ranjeeta Rohatgi, AOR

Mr. Sourabh Tandon, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mrinal Gopal Elker, AOR

Mr. K.M. Natraj, ASG

Mr. S. Wasim A. Qadri, Sr. Adv.

Ms. Sunita Sharma, Adv.

Mr. Mukesh Verma, Adv.

Mr. R.R. Rajesh, Adv.

Mr. Neela Gokhle, Adv.

Mr. Mohd. Akhil, Adv.

Mr. Vastal Joshi, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Nikhil Goel, AOR

Ms. Garima Bajaj, AOR

Ms. Pragati Neekhara, AOR

Mr. Vinod Sharma, AOR

Ms. Radhika Gautam, AOR

Mr. Krishnanand Pandeya, AOR

Mr. Barun Kr. Sinha, AAG

Mr. Kumar Anurag Singh, Adv.
Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.

Mr. Narendra Kumar, AOR

Mr. A. Radhakrishnan, AOR

Mr. Raghavendra S. Srivatsa, AOR

Mr. Nishe Rajen Shonker, AOR
Ms. Anu K. Joy, Adv.
Mr. Alin Anvar, Adv.

Mr. Ashok Mathur, AOR

Mr. T. G. Narayanan Nair, AOR

Mr. Avneesh Arputham, Adv.
Ms. Anuradha Arputham, Adv.
Mr. Praveen Kr. Singh, Adv.
M/S. Arputham Aruna And Co, AOR

Ms. G. Indira, AOR

Mr. Mukesh K. Giri, AOR

Mr. Arjun Garg, AOR

Mr. Mahfooz Ahsan Nazki, AOR
Mr. Polanki Gowtham, Adv.
Mr. Shaik Mohamad Hanef. Adv.
Mr. T. Vijaya Bhaskar Reddy, Adv.
Mr. T.V. Girish Chowdary, Adv.
Ms. Rajeswari Mukherjee, Adv.

Mr. Gopal Singh, AOR

Mr. Shuvodeep Roy, AOR

Mr. Samrat K. Shinde, Adv.
Mr. Rahul chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.

Mr. Manish Kumar, AOR

Ms. Aswathi M.k., AOR

Mr. Abhishek Atrey, AOR
Mr. Ravindra Lokhande, Adv.

Mr. Nring chamwibo Zeliang, Adv.

Mr. Vishwa Pal Singh, AOR
Mr. Piyush Hans, Adv.
Mr. Ram Singh Baliyan, Adv.
Mr. Ombir Sangwan, Adv.
Mr. Sandeep Kumar, Adv.
Mr. P.S. Tomar, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun sharma, Adv.
Ms. Anupuma N., Adv.
Mr. W. I Molti, Adv.

Ms. Taruna Ardhendumauli Prasad, AOR

Mr. Mahesh Thakur, AOR
Mr. Sharan Thakur, Adv.
Mr. Siddharth Thakur, Adv.
Ms. Vipasha Singh, Adv.
Mr. Bishwendra N. singh, Adv.
Mr. Ajay Kanojiya, Adv.

Mr. Nikhil Goel, AAG
Mr. V. N. Raghupathy, AOR
Mr. Adithya Roy, Adv.

Mr. Sanjai Kumar Pathak, AOR
Mr. Arvind Kumar Tripathi, Adv.
Mrs. Shashi Pathak, Adv.

Mr. Siddhesh Kotwal, Adv.
Mr. Ana Upadhyay, Adv.
Ms. Manya Hasija, Ad.
Mr. Akash Singh, Adv.
Mr. Nihar Dharmadhikari, Adv.
Mr. Nirnimesh Dube, AOR

Mr. Saurabh Mishra, AAG
Mr. Sunny Choudhary, AOR
Mr. Gaurav Choudhary, Adv.

Mr. Avijit Mani Tripathi, AOR
Mr. Upendra Mishra, Adv.

Mr. Shibashish Misra, AOR

Mr. Sibbo Sankar Mishra, AOR
Mr. Niranjan Sahu, Adv.
Mr. Rajesh Kumar Nayak, Adv.
Mr. Debabrat Das, Adv.

Mr. Prateek K. Chadha, AAG

Ma. Ayushi Rajput, Adv.
Mr. Ketan Paul, AOR

Mr. Mukul Kumar, AOR

Mr. Abhinav Mukerji, AOR

Mr. Sameer Abhyankar, AOR
Mr. Abhinav Mishra, Adv.
Ms. Nishi Sangtani, Adv.
Ms. Vani Vandana Chhetri, Adv.
Ms. Yeshi Rinchhen, Adv.

Mr. M. Yogesh Kanna, AOR

Mr. V. Krishnamurthy, Sr. AAG
Dr. Joseph Aristotle S., AOR
Ms. Nupur Sharma, Adv.
Mr. Shobhit Dwivedi, Adv.
Mr. Sanjeev Kumar Mahara, Adv.
Ms. Richa Vishwakarma, Adv.

Mr. V. Balachandran, Adv.
Mr. Siddharth Naidu, Adv.
M/S. Ksn & Co., AOR

Mr. Sanjay Kumar Tyagi, AOR
Mr. Prabhat Kumar Rai, Adv.
Mr. Ajay Kumar Pandey, Adv.
Mr. Yagyawalkya Singh, Adv.

Mr. Sudarshan Singh Rawat, AOR
Mr. Ashutosh Sharma, Adv.
Mr. Sunny Sachin Rawat, Adv.
Mr. Saakshi S. Rawat, Adv.

Mr. Parijat Sinha, AOR

Mr. S.. Udaya Kumar Sagar, AOR
Ms. Sweena Nair, Adv.
Mr. P. Mohih Rao, Adv.

Ms. Uttara Babbar, AOR

Ms. Kiran Bhardwaj, AOR

Mr. Amrish Kumar, AOR

Ms. Vanshaja Shukla, AOR
Mr. Chirag M. Shroff, AOR
Mr. Amandeep Mehta, Adv.
Ms. Sajal Singhai, Adv.

Mr. Aravindh S., AOR
Ms. A. Lakshmi Narayanan, Adv.

Ms. Preetika Dwivedi, AOR

Ms. Madhumita Bhattacharjee, AOR

Mr. Jaideep Gupta, Sr. Adv.
Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.

Mr. Gautam Narayan, AOR

Mr. Anupam Raina, AOR
Mr. Sunando Laha, Adv.

Ms. Hemantika Wahi, AOR

Mr. P. S. Sudheer, AOR

Mr. Rohit K. Singh, AOR

Mr. Farrukh Rasheed, AOR

Mr. T. V. Ratnam, AOR

Mr. Vinay Arora, AOR

Mr. Gopal Jha, AOR

Mr. Uday B. Dube, AOR

M/S. Parekh & Co., AOR

Mr. K. parameshwar, AOR

Mrs. Anjani Aiyagari, AOR

Mr. Sudhir Kumar Saxena, Sr. Adv.
Mr. Aviral Saxena, AOR
Mr. Vikas Jain, Adv.
Mr. Digant Mishra, Adv.

Mr. Ankur Kashyap, AOR
Mr. Adith Rangnathan, Adv.
Mr. Rohit R., Adv.
Mr. Aman B., Adv.

Dr. Manish Singhvi, SR. Adv.
Mr. Milind Kumar, AOR

Mr. Sumeer Sodhi, AOR

Mr. Anvit Seemansh, Adv.

Ms. Jyoti Mendiratta, Adv.

Mr. Hitesh Kumar Sharma, Adv.

Mr. S.K. Rajora, Adv.

Mr. Akhileshwar Jha, Adv.

Mr. Vivek Sharma, Adv.

Mr. E. Vinay Kumar, Adv.

Mr. P.S. Datta, Sr. Adv.

Ms. Anwesh Saha, Adv.

Ms. Kaakshi Mehlwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 Heard learned senior advocates appearing for the parties at great length.
2. IA No. 136171/2019 in W.P.(C) No. 993/2017 - seeking impleadment is allowed.
3. Taking into consideration the long pendency of the matters and particularly, the issue relating to appropriate pension payable to the retired Judges, which requires urgent disposal, a special Bench be constituted for the said purpose. The said Bench is requested to hear and decide the matters as early as possible.
4. Writ petitions relating to salaries of the subordinate staff of the District Courts and the High Courts shall also be listed before the same Bench.
5. The Registry is directed to place the matters before Hon'ble the Chief Justice of India for constituting a Bench.
6. List the matters next week.

(RAJNI MUKHI)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)